

जाना था कि वे जोय अकेला देयन ब्लैक में
बैच कर छः महीने में वसूल करने वाले हैं।

मैं यह जानना चाहता हूँ कि जो चोर लोग हैं, जिन के बारे में हाई कोर्ट में कहा गया कि उन के डाइटफुल एनटिसिस्टेंट्स हैं और उन की बिजनेस प्रैक्टिसिज खराब हैं, अगर बड़ी-बड़ी कम्पनियाँ इस तरह से उन के हाथ में दे दी जायेंगी, तो इस देश में क्या रहेगा।

अन्त में मैं कहना चाहता हूँ कि बिल मन्त्री यह बिल्कुल ही रही, यह बिल क्लास बिजनेस ले कर आये हैं। अन्त में उन को जो काम करना चाहिए, वह करने की उन में हिम्मत, इच्छा और विश्वास नहीं है। इस लिए मैं इस बिजनेस का चोर विरोध करता हूँ और चाहता हूँ कि इस में से एक छेला और एक कोड़ी भी सरकार को नहीं देनी चाहिए।

15.44 hrs.

ARREST OF MEMBERS

MR. DEPUTY-SPEAKER: Before I call the next speaker, I want to make an announcement. This is a little irregular but I do not want information about the arrest of Members of Parliament should be withheld to the House unnecessarily. I have to inform the House that the Speaker has received the following telegram, dated the 12th August, 1974, from the Superintendent of Police, Bhopal:—

“Sarvashri Narendra Singh, Hukam Chand Kachwai, B S. Chowhan, R. V. Bade and Dr Laxminarayan Pandeya, Members, Lok Sabha, arrested at Bhopal on the 12th August, 1974 at 16.30 hours, U/S 188, Indian Penal Code and 32, Police Act, for demonstrating before Madhya Pradesh Vidhan Sabha in contravention of regula-

tory orders passed by the Superintendent of Police, Bhopal.”

FINANCE (NO. 2) BILL, 1974— Contd.

SHRI VASANT SATHE (Akola): Sir, I would like to congratulate the Finance Minister for bringing forward this measure which under the circumstances was the least of the fiscal measures that could be taken. While stating that controlling inflation is today the single-most important task facing the country, while spelling out the measures, he has said, “the measures we have recently adopted are steps in the right direction. Let me be clear, by themselves they cannot stabilise prices”. Then he goes on to say that the object of these measures is to contain the budgetary deficit which is threatening to push up. There are various factors spelt out as to why it is necessary to impose these taxations to meet additional expenditure—increase in food subsidy, plan expenditure, defence expenditure, etc. Of course, Mr. Limaye cited some valid examples of how black money loot is going on in this country. In fact, he took credit that some of his suggestions were accepted by the Government. I don't grudge him the credit, but he should at least partially to that extent give credit to the Finance Minister for doing so. But unfortunately, with all his good points, ultimately he spoils his whole case by imputing a political motive to the Government.

The most important thing to remember is, in his efforts to raise additional resources, the Finance Minister has tried to tax only the luxury sector and not the essential goods sector. My friend would not say that cigarettes are a necessity and so are rubber products like latex foam.

SHRI PILOO MODY: That is a necessity for you.